

**OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY, KENDRAPARA.**

**// NOTICE //**

It is hereby informed that in view of the direction of the Hon'ble Chairman, District Legal Services Authority-cum-District & Sessions Judge, Kendrapara, the advertisement published for the post of Junior Clerk/ Junior Clerk-cum-Typist in pursuant to advertisement dated the 5<sup>th</sup> day of February, 2021 of District Legal Services Authority, Kendrapara be read as "**Advertisement No. 1 dated the 5<sup>th</sup> day of February, 2021**" in place of "Advertisement dated the 5<sup>th</sup> day of February, 2021".

By order of  
Chairman, District Legal Services Authority  
-Cum-District & Sessions Judge, Kendrapara.

Secretary,  
District Legal Services Authority,  
Kendrapara.


Memo No. Dated 09.02.2021.

Copy forwarded to Notice Boards of District Court & DLSA, Kendrapara for information.

Secretary,  
District Legal Services Authority,  
Kendrapara.

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Memo No. Dated 09.02.2021.

Copy forwarded to the System Assistant, District Court, Kendrapara with direction to upload the same in the District Court website for information.

  
Secretary,  
District Legal Services Authority,  
Kendrapara.